

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3613

ANSWERED ON:22.12.2004

FUNDS TO NGOs

Adhalrao Patil Shri Shivaji

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of schemes for Non-Governmental Organisations participation under the Ministry of Road Transport and Highways;
- (b) the number of Heavy Vehicle Drivers provided refresher training in each state during the last three years ; (
- (c) the amount released under the National Highways Accident Relief Service Scheme to NGOs, state-wise during the said period ;
- (d) whether the Government has received some complaints regarding misutilisation of funds by the NGOs during the above period till date ;
- (e) if so, the action taken by the Central Government thereon ;
- (f) whether it is mandatory on the part of NGO to submit the audit report for further release of funds ; and
- (g) if not, the reasons therefor ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS ( SHRI K.H. MUNIYAPPA)

(a) There are three schemes for Road Safety under this Ministry which involve the participation of NGOs namely Grants-in-aid for administering Road Safety Programmes, Two days Refresher Training to drivers of Heavy Motor Vehicles in Unorganised Sector and the National Highway Accident Relief Service Scheme.

(b) The State- wise details of the number of such drivers trained during the last 3 years are annexed.

(c) Under this scheme , cash-grant is not given and instead assistance in the form of cranes and ambulances are provided.

(d)&(e) These three schemes involve a large number of NGOs. Any complaint received regarding certain NGO is acted upon in consultation with the concerned State Government, who are primarily responsible for monitoring the programme sanctioned by this Ministry and remedial action is taken accordingly.

(f)&(g) Under the schemes for administering road safety programmes and Two days Refresher Training to drivers of Heavy Motor Vehicles in Unorganised Sector , each NGO is required inter-alia, to submit the audited account statement from a Chartered Accountant, as a proof of having utilized the funds in accordance with the terms of sanction.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO.3613 FOR ANSWER ON 22.12.2004 ASKED BY SHRI ADHALRAO PATIL SHMAJIRAO REGARDING FUNDS TO NGOs

Numbers of drivers trained during last three years under the scheme of two days Refresher Training programme for Heavy Motor Vehicle drivers in unorganized sector

Sl. No. Name of the States/UTs 2001-2002 2002-2003 2003-2004

1 Andhra Pradesh	1000	6250	8015
2 Delhi	1150	12499	10000
3 Gujarat		250	
4 Kerala		250	
5 Maharashtra		750	5500
6 Orissa		250	
7 Sikkim		250	
8 Tamil Nadu		500	3250
9 West Bengal		450	2000 2250

Total-	2600	21999	30015
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